

**Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)**

Scrutiny List From 20-07-2021 To 20-07-2021

| Sl No. | Case Type | Filing No. | Petitioner | Advocate | Compliance By Date | Reason For Compliance |
|--------|-----------|------------|-----------------------------------|----------------------|--------------------|--|
| 1 | CRM | 771/2021 | SANJAY KUMAR PAUL@ SANJAY PAUL | SHIBAJI KUMAR DAS | 03-08-2021 | UNDERTAKE IS MISSING FOR THE E-CHALLAN OR COURT FEE. |
| 2 | CRM | 775/2021 | ANAND KUMAR SRIVASTAV | AMANUL ISLAM | 17-08-2021 | 1. DISTRICT CODE IN FORM A IS INCORRECT 2. BAR REG. NO OF THE LD. ADVOCATE SHOULD BE MENTION IN FORM A 3. POSTAL ADDRESS OF THE RESPONDENT IS REQUIRED IN FORM A 4. HEADING IN THE PAGE NO. 1 IS INCORRECT(SHOULD BE MENTION CIRCUIT BENCH OF JALPAIGURI) 5. YEAR IN THE COST TITLE IS INCORRECT 6. NAME OF THE CHIEF JUSTICE (ACTING) SHOULD BE WRITTEN PROPERLY AT PAGE NO-2 |
| 3 | WPA | 1123/2021 | KOHINOOR TEA COMPANY AND ORS | DEBORSHI DHAR | 03-08-2021 | PLEASE ATTACH THE AFFIDAVIT OF COMPETENCY SEPARATELY FROM THE MAIN FILE. |

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